(Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	561010822	1	561010822	76.88	0	0		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00		0		NA
5	Operational creditors (Workmen)	0	0	0	0	0.00		0		NA
6	Operational creditors (Employees)	21	6318203	21	4270658	0.59		0		<u>Annexure 6</u>
7	Operational creditors (Government Dues)	0	0	0	0	0.00		0		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	26	206734350	22	164422275.4	22.53		200517650	4389362	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00		0		NA
Total		48	774063375	44	729703755.4	100.00	0	200517650	4389362	

Name of the Corporate Debtor: HEMA AUTOMOTIVE PRIVATE LIMITED; Date of Commencement of CIRP: 08-07-2022; List of Creditors as on: 23-10-2022; Name of IP: Vivek Sharma; Process Number: 1; Last 5 digitof registration number: 13442